

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
(PRINCIPAL BENCH) COURT-I

(CAA)-272/PB/2017

In the matter of :

Touchstone Holdings (P) Ltd

... PETITIONER

SECTION :

Under Section 230-232

Order delivered on 21.8.2018

Coram :

(R. VARADHARAJAN)  
HON'BLE MEMBER (JUDICIAL)  
(MS. DEEPA KRISHAN),  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor :Mr. Suman Kumar Jha, Advocate

For the Respondent/Corporate Debtor :

For the Intervener

: Mr. Vipul Ganda, Advocate with Mr. SK Giri and  
Ms. Dipika Ganda, Advocates

ORDER

Due to paucity of time arising out of dictation of Orders in relation to the  
matters already reserved, post the matter on 05.9.2018.

-Sd-

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

-Sd-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit